

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH COURT-II**

6. C.A.(CAA) 1219/MB/2019

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2021**

**NAME OF THE PARTIES: - Cherry Cosmetics Pvt Ltd**  
**Section 230-232 of Companies Act, 2013**

---

**ORDER**

The matter is taken up through Virtual Hearing (VC). None appeared for the Applicant Companies. List the matter on **18<sup>th</sup> March 2021**.

Sd/-  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

Sd/-  
**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 22nd day of Feb 2021  
ANKIT